

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 2957/2019**

**This the 4<sup>th</sup> day of October, 2019**

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Nishant Trar (Aged about 23 years),  
Deg.-Postman  
Group – C  
S/o Sh. Jaiveer Singh  
R/o H. No. 474, Silawar, Shamli,  
Uttar Pradesh-247776

...Applicant

(By Advocate: Sh. Amit Chawla)

**VERSUS**

1. The Secretary  
M/o Communication and IT  
Department of Posts  
Dak Bhawan, Sansad Marg,  
New Delhi-110001
2. The Chief Postmaster General  
Meghdoot Bhawan,  
New Delhi-110001

...Respondents

(By Advocate: Sh. Shailendra Tiwary)

**ORDER (Oral)**

**Hon'ble Mr. R.N. Singh, Member(J):**

At the outset, learned counsel for applicant seeks permission to withdraw the OA with liberty to file a fresh one in accordance with law.

In view of the above, OA stands dismissed as withdrawn with aforesaid liberty.

**(R.N. Singh)**  
**Member (J)**

/akshaya/

**(A.K. Bishnoi)**  
**Member (A)**